

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22<sup>nd</sup> APRIL, 2024, 10:30 A.M.

CP No. 42/CB/2023, Ivn. Pet. No. 1/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Anushtha Builders & Colonizers (P) Ltd. & Anr. -Vs- ROC, Chhattisgarh
Under Section	252 (3)

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saroj Kumar Padhy, Adv.

For Respondent (s)

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**ORDER****Ivn. Pet. No. 1/CB/2024:**

Mr. Saroj Kumar Padhy, counsel for Intervenor present; heard, petitioner and respondent sides counsel also present. Main company petition CP No. 42/CB/2023 was already heard and reserved for order on 17.04.2024. Hence, this matter also reserved for order.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)